

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.04.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.187/9/HDB//2017
NAME OF THE COMPANY	Sujana Universal Industries Limited
NAME OF THE PETITIONER(S)	Minera Steel & Powers Pvt Limited
NAME OF THE RESPONDENT(S)	Sujana Universal Industries Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Manasi Chaudhari for M.V. Pratap Kumar	Advocate	advmanasi.chaudhari @gmail.com	Manasi

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Anil Reddy	Advocate	9848832785 arjunreddy@gmail.com	BA

ORDER

09.04.2018 Heard Mr. Manasi Chaudhari for Mr. M.V.Pratap Kumar, Learned Counsel for the Petitioner. Mr. B.A.Reddy, Learned Counsel for the Respondent.

At the request of both the parties, Case is adjourned to 20.4.18

Lijoo
Member(Judl)